

LOK SABHA
STARRED QUESTION NO. *299
TO BE ANSWERED ON 13.03.2020

PF CONTRIBUTION FOR HANDLOOM AND HANDICRAFT ARTISANS

*299. DR. RAJKUMAR RANJAN SINGH:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) whether the Government has taken any steps to bear the entire 12 per cent of employer's contribution to the Employee's Provident Fund and Employee's Pension Scheme under Pradhan Mantri Rojgar Protsahan Yojana (PMRPY) for the Handloom Weavers and Handicraft artisans as is done for the employees of garment and made-up units;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government is aware of the requirement for a work-shed cum house for Handloom and Handicraft artisans in the North Eastern States; and
- (d) if so, the details thereof along with the details of such work-shed cum homes sanctioned during the last three years, State-wise?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति जूबिन इरानी)
MINISTER OF TEXTILES
(SMT. SMRITI ZUBIN IRANI)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA STARRED QUESTION NO. *299 FOR ANSWER ON 13.03.2020

(a) & (b): Provisions of Employees' Provident Funds and Miscellaneous Provisions Act, 1952 and Pradhan Mantri Rojgar Protsahan Yojana (PMRPY) are applicable to formal sector where employer-employee relationship exists. Handloom and Handicraft Sectors are mostly unorganised and decentralized, with characteristics of Cottage Industry. These enterprises are often operated out of home rather than from a purpose-built facility, with very little investment in Plant and Machinery.

(c) & (d): Under National Handloom Development Programme (NHDP), financial assistance of Rs. 1.20 lakh per unit is extended to handloom weavers by the Government of India for construction of workshed to house their looms across the country, including in North Eastern States. Weavers falling under BPL/ST/SC/Women category are fully funded by Government of India and other weavers are funded upto 75% per unit cost, not exceeding Rs.90,000.

During the last three years, 60 Worksheds in Arunachal Pradesh and 489 Worksheds in Assam have been sanctioned.
